

National Company Law Tribunal

Allahabad Bench

CP NO. 72/ALD/2017, CA NO. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Natenshree Education Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Advocate	Petitioner.	
2.	M. K. Bagri	OL AND	OL AND	

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Sh. Shahid Kazmi, Advocate for the petitioner. Sh. M.K. Bagri, OL for the Central Government.

Today, petitioner counsel files an affidavit confirming non-pendency of investigation and winding up application against the petitioner company. A Copy thereof is provided to the OL.

Arguments from both the sides in respect of proposed company scheme of amalgamation are heard. The order is reserved.

Dated:17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd_____

H.P. Chaturvedi,
Member (Judicial)